

### Vacancies in Assistants Grade

2805. SHRI JAGDAMBI PRASAD YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that while prescribing eligibility by DP&T, vide its O.M. dated January 16, 1989 for additions in the Select List of Assistants Grade for the years 1986 and 1987, no long term Zone were prescribed, stating that long term promotions were dispensed with, vide O.M. dated October 12, 1988;

(b) if so, whether long term vacancies of those years were clubbed together with the Select List year 1989; and

(c) if so, the reason for not clubbing long term vacancies between Select List 1986 and 1988?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) In this Department's O.M.No 7/1/88-Cs.II dated 16/17.1.1989, fixing zone for promotion to the Asstts' Grade for the Select List years 1986 and 1987 the various cadres were intimated that no zones for long-term promotions were being prescribed, because, the long-term promotions had already been dispensed with through O.M.No.12/4/87-Cs.II dated 12.10.1988.

(b) and (c). The zone of promotions on long term basis which was last issued on 30.11.1987, covered the vacancies which were likely to arise upto 30.6.1987. Since the Government decided to dispense with the system of Long-term promotions in Oct., 1988, the need to issue a zone for such promotions, subsequent to the one issued on 30.11.1987 did not arise. Earlier, the Select Lists took into account only substantive vacancies but w.e.f. the select List year 1989, all regular vacancies—whether permanent or temporary were taken into account while preparing the Select Lists.

### Drinking Water

2806. SHRI I.D. SWAMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the attention of the Government has been drawn to the news-items caption "Sadi ke ant tak bhi sabko shudh peyajal mayassar nahin ho payegaa" appearing in 'Dainik Jagaran' dated November 13, 1996; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). Yes, Sir. Upto 31st March, 1993, 84.33% urban population and

upto 1.4.1996, 81.66% rural population have been covered with the facility of safe drinking water. It is proposed to cover all the Not covered and Partially Covered (1-10 lpcd) rural habitations with safe drinking water by 1997-98. It is expected that with the combined efforts of the States/UTs and the Central Governments, the remaining urban population will be covered with the safe drinking water by the end of the 9th Five Year Plan, subject of course to availability of resources.

### Prices of Soft Drinks

2807. SHRI RAMESH CHENNITHALA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the soft drink industries have raised the price of soft drinks despite concessions in excise duty given to them in the latest budget;

(b) if so, the facts thereof; and

(c) the steps being taken to ensure that the duty concessions is passed on to the consumers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). Price of soft drinks is not controlled by the Ministry. However, the industry has been advised to ensure passing of Excise Duty concessions to the consumers.

### T.V. Transmission

2808. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any technique where electric line can be used for T.V. Transmission;

(b) if so, the details thereof;

(c) whether the Government are considering the implementation of such scheme in the near future, in the country; and

(d) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) to (d). Do not arise.

### Uniform Bungalows

2809. SHRIMATI VASUNDHRA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under consideration of the Government of construct uniform Bungalows for the Members of Parliament;